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Written Answers

@3467 SHRI SUNIL BASU RAY: Will the Minister of LABOUR be pleased to state:

(a) whether the number of accidents is increasing in the coal mines;

(b) if so, what is year-wise and companywise break-up of accidents since 1973;

(c) what were the causes of these accidents;

(d) what is the number of fatal and serioug accidents, place-wise, category-wise since 1975;

(e) whether any remedial action has been taken in this regard; and

(f) what is the status of the report on these actions, if any, taken *so* far

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA); (a) There has been a general decline in the number of accidents in coal mines since the year 1975.

(b) Figures are given in Statement-I. [See Appendix CXLIII, Annexure No. 129].

(c) These accidents have occurred due to various causes such as fall of roof and sides; transportation machinery; explosives; electricity, gas, fali of persons and objects, eruption of water etc.

(d) Figrues are given in Statement II. [See Appendix CXLIU, Annexure No. 130].

(e) and (f) The Department of Coal have indicated that- they have taken the following measures to promote safety in coal mines: —

©Previously Unstarred Question 2482 transferred from the 17th August 1987.

(i) Workers' participation in safety matters through regular meetings of safety Committee, holding of tripartite safety meeting at the mine level, at area level, at corporate level.

(ii) Implementation of recommendations of various Conference and Standing Committees, besides compliance with the provisions of the statute.

(iii) Training and re-training of workmen.

(iv) Special attention to support of roof and sides in underground mines, and introduction of safer technology of longwall mining and open cast mining.

(v) Introduction of tele-monitoring system, tele-communication system, observance of mine safety weeks and organising special safety drives etc.

2. Directorate General of Mines Safety, Dbanbad also takes appropriate action including issue of notices for improvement of a mine and work practices', prohibiting employment in or about a mine or part thereof, suspension of statutory certificates and launching of prosecution.

हवाई-सेवाओं की कमी के संबंध में हज भातियों से ग्राप्थ्यावेटक

(@)(@) 34 68 श्री मीजी इर्शादवेगः क्या विवेश मंत्री यह बताने की सृथा करेंगे कि:

(क) क्या हवाई-सेवाओं की कमी के संबंध में हज यादियों से कोई अभ्यावेदन प्राप्त हुआ है और यदि हां, तो उसका ब्यौरा क्या है, तथा इस संबंध में क्या निर्णय लिया गया है और यदि कोई निर्णय नहीं लिया गया है, तो इसके क्या कारण हैं;

(ख) क्या सरकार हज यार्तियों की बढ़ती हुई संख्या को देखते हुए वर्तमान हवाई-सेवाग्रों के अतिरिक्त अहमदाबाद से जेददाह तथा दूसरे स्थानों के लिए

@@ पूर्वत : अतारांित प्रथन 2795, 19 ग्रथस्त, 1987 से स्थानन्तरित ।